

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
STARRED QUESTION NO.221
TO BE ANSWERED ON 10TH MAY, 2016

LIVESTOCK INSURANCE SCHEME

*221. SHRI RAM CHARAN BOHRA:

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing livestock and fisheries insurance schemes in various States in the country, if so, the salient features of the schemes along with name of insurance companies thereof;
- (b) the extent of penetration of livestock insurance scheme in the country, State-wise;
- (c) whether the Government proposes to lower premium, improve coverage and bring about other structural reforms in the livestock insurance scheme on the lines of crop insurance scheme;
- (d) whether the Government proposes to ensure adequate fodder, water and other facilities for livestock and also implement livestock insurance scheme in drought affected States and if so, the details thereof; and
- (e) whether the Government has assessed the performance of livestock insurance scheme and if so, the outcome thereof?

ANSWER

**THE MINISTER FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RADHAMOHAN SINGH)**

(a) to (e): A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 221 PUT IN BY SHRI RAM CHARAN BOHRA, MEMBER OF PARLIAMENT FOR ANSWER ON 10TH MAY, 2016 ON LIVESTOCK INSURANCE SCHEME.

(a) Yes, Madam. Department of Animal Husbandry, Dairying & Fisheries is implementing Livestock insurance schemes in various States in the country and insurance scheme for Fishermen. The salient features of the Livestock Insurance schemes and 'National Scheme for Welfare of Fishermen' are as follows:

- i. Risk Management & Insurance as component of sub-mission on livestock development of NLM is to management of risk and uncertainties by providing protection mechanism to the farmers against any eventual loss of their animals due to death and to demonstrate the benefit of the insurance of livestock to the people.
- ii. The scheme is implemented in all the Districts of the Country from 21.05.2014. The indigenous / crossbred milch animals, pack animals (Horses, Donkey, Mules, Camels, Ponies and Cattle/Buffalo Male) and other livestock (Goat, Sheep, Pigs, Rabbit, Yak and Mithun) will be under the purview of the 'Risk Management & Insurance'. Benefit of subsidy is to be restricted to 5 animals per beneficiary per household for all animals except sheep, goat, pig and rabbit. In case of sheep, goat, pig and rabbit the benefit of subsidy is to be restricted 50 animals.
- iii. The Group Accident Insurance for Active Fishermen is implemented to provide financial security to the fishers and their dependents. The annual insurance premium is Rs.20.34/- per fisher during 2015-16 and is shared 50:50 between the Central and concerned State Government; 75:25 between the Central and North Eastern State Government; 100% for UTs.
- iv. The Insurance Coverage is Rs. 2,00,000/- against death or permanent total disability; Rs.1,00,000/- against partial permanent disability and Rs.10,000/- is provided towards hospitalization expenses in the event of injuries suffered in accident.

The names of the Insurance companies for Livestock Insurance and Fisheries are as follows:-

S.N.	Name of Insurance companies in Livestock Insurance Scheme	Name of the Scheme
1.	The New India assurance Co.	Livestock Insurance Scheme
2.	National Insurance Co.	Livestock Insurance Scheme
3.	United India Insurance Co.	Livestock Insurance Scheme
4.	Oriental Insurance Co. Ltd.,	Livestock Insurance Scheme & Fisherman Insurance
5.	ICICI Lombard	Livestock Insurance Scheme
6.	TATA-AIG GIC	Livestock Insurance Scheme
7.	Future Generali GIC	Livestock Insurance Scheme
8.	HDFC Ergo Co.	Livestock Insurance Scheme
9.	IFFCO TOKIO General Insurance	Livestock Insurance Scheme
10.	Magma HDI General Insurance Co.	Livestock Insurance Scheme

- (b) The coverage of the scheme is entire country since 21st May, 2014.
- (c) The Department had already launched NLM; w.e.f 21.05.2014 for lower premium of Insurance of Livestock by including all animals and by enhancing the coverage on all India basis. The structural reform was made in the guidelines of the scheme to include all animals instead of only milch animals and also that the benefit of subsidy extended to 5 animals per beneficiary per household for all animals except sheep, goat, pig and rabbit instead of 2 animals per beneficiary per household. In case of sheep, goat, pig and rabbit the benefit of subsidy is restricted to 50 animals.
- (d) The availability of fodder and water for Livestock in drought affected States are provided by the States in Cattle Camps under State Disaster Response Fund. In addition, under Additional Fodder Development Programme (AFDP) from 2014-15, a sub scheme of Rashtriya Krishi Vikas Yojana (RKVY) of Department of Agriculture, Co-operation and Farmers Welfare has allocated Rs.100 Crore for the year 2016-17 for drought affected States and Livestock Insurance Scheme would also be applicable in the whole country including drought affected States.
- (e) Yes. The performance of Livestock Insurance scheme was evaluated and it concluded that the Government's developmental and support role in livestock insurance has been exemplified through the scheme.